

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 144 OF 2017 &  
IA NO. 366 OF 2017**

**Dated: 15<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Sugar Mills Association Madhya Pradesh ....Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S. Venkatesh for R-1  
  
Mr. Nitin Gaur  
Mr. Sanjeev Khare for R-2

**ORDER**

Learned counsel for respondent No.1 seeks a week's more time to file reply. He may take steps to file the same on or before 02.04.2018 after serving copy on the other side. Rejoinder may be filed within three weeks thereafter.

List the matter on **03.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**